

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

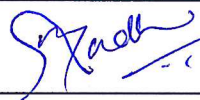
PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA – MEMBER TECHNICAL

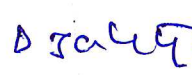
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.03.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 770/9/HDB/2019
NAME OF THE COMPANY	Prasad & Company (Project Works) Ltd
NAME OF THE PETITIONER(S)	VVN Steels Pvt Ltd
NAME OF THE RESPONDENT(S)	Prasad & Company (Project Works) Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
SANTOSH JADHAV	Adv.	9866605055	


Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D. SATISH KUMAR REDDY	Dy M	Prasad and company	

ORDER

Petitioner along with his counsel present. Respondent present. Both sides stated that matter has been settled between the parties and to that effect they have filed a joint memo of settlement. Memo is taken on record which forms part of the order. Accordingly, CP (IB) No.770/9/HDB/2019 is closed as settled vide separate order.


MEMBER TECHNICAL


MEMBER JUDICIAL